

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 107 of 2019

In the matter of:

Hadi Mohd Teher Badri

....Appellant

Vs.

Neeraj Gupta & Ors.

....Respondents

Mr. Vipin Chaudhury, Advocate for appellant.
Ms Shilpa Chohan for applicant/intervener.
Ms Pallavi Kumar, Advocate for R2.

ORDER

10.02.2020: It is brought to the notice of this Tribunal on either side that the Hon'ble Supreme Court has stayed the further proceedings of this Tribunal in Civil Appeal No.4433-4435/2019 dated 08.05.2019. Hence the matter is adjourned sine die, with liberty to both sides to mention, at the appropriate time.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

bm/gc